

**GOVERNMENT OF INDIA  
CULTURE  
LOK SABHA**

UNSTARRED QUESTION NO:1097  
ANSWERED ON:03.03.2010  
THEFT CASES OF ANTIQUES  
Mahato Shri Narahari

**Will the Minister of CULTURE be pleased to state:**

- (a) the number of cases of thefts reported from the museums or sites maintained by Archaeological Survey of India (ASI) for the last three years and the current year, State-wise;
- (b) whether FIRs were lodged in all cases or selectivity is exercised keeping in view the value and nature of `antique pieces` stolen;
- (c) the conviction percentage and the number of cases where stolen antiques were recovered or returned by the convicted persons;
- (d) whether the National Mission on Monuments and Antiquities mandated to document archaeological resources, has accomplished its task; and
- (e) if not, the reasons therefor?

**Answer**

MINISTER OF STATE FOR PLANNING AND PARLIAMENTARY AFFAIRS (SHRI V. NARAYANASAMY)

- (a) Cases of thefts of antiques stolen from museums or sites maintained by Archaeological Survey of India during 2007-2009 are annexed.
- (b) The FIR is lodged in all the cases.
- (c) No antiquities were recovered or returned by the convicted person.
- (d)& (e) The National Mission was launched on March, 2007. Its mandate includes preparation of National Register for Built Heritage, Sites and Antiquities. The time frame prescribed for National Mission on Monuments and Antiquities to accomplish its mandate is five year.